

ORISSA HIGH COURT**FILING REPORT AS ON :18/10/2024**

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL OF PETNR./APPEL | PS/ LOWER COURT CASE | E-Filing No |
|-----------|--------------------------|---|--------------------------------|------------------------------------|--------------------|
| 12 | D-BLAPL/31507/2024 | AMON PRADHAN VS STATE OF ODISHA | ROHIT RANJAN RAY VS | // 0 // | |
| 13 | D-BLAPL/31521/2024 | DAMBARUDHAR SWAIN VS STATE OF ODISHA | AKSHAYA KUMAR SAHOO VS | REAMAL /199 /2024 0 // | |
| 14 | D-BLAPL/31526/2024 | SANJAY KUMAR PRADHAN @ SANJU VS STATE OF ODISHA | DEVASHIS PANDA VS | KHURDA MODEL /351 /2023 0 // | |
| 15 | D-BLAPL/31528/2024 | MIKI@MANORANJAN SAHOO VS STATE OF ODISHA | DEVASHIS PANDA VS | KHURDA MODEL /351 /2023 0 // | |
| 16 | D-CMAPL/44484/2024 | D.M., NEW INDIA ASSURANCE CO.LTD.,GANJAM VS PARAMANANDA MUKHI | AMIT KUMAR NATH VS | // 0 // | |
| 17 | D-CMAPL/44490/2024 | B.M., NEW INDIA ASSURANCE CO.LTD. VS UMA CHARANA MOHANTY | ADV. VS | // 0 // | |
| 18 | D-CMP/44423/2024 | CHINARI JHULI SUBUDHI VS K.ANITA PRUSTY | KISHORE KUMAR MISHRA VS | // 0 // | |
| 19 | D-CMP/44457/2024 | HRUSHI CHANDRA NAIK VS APARTI SAHU | RABINDRA KUMAR SAHOO VS | // 0 // | |
| 20 | D-CMP/44464/2024 | BIJAYA KUMAR ROUT VS ASHOK KUMAR MAITY | PRASANTA KUMAR SATAPATHY VS | // 0 // | |
| 21 | D-CONTC/44422/2024 | BANAMALI DAS VS VIR VIKRAM YADAV, I.A.S, | ADV. VS | // 0 // | |
| 22 | D-CONTC/44433/2024 | SANATAN BEHERA VS ARVIND AGRAWAL, I.A.S, | ADV. VS | // 0 // | |
| 23 | D-CONTC/44443/2024 | PRADIP KUMAR SINGH | BICHITRANANDA MAHAPATRA | // | |

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| | | VS | VS | () | |
| | | SUB-COLLECTOR AND TAHASILDAR, KHORDHA | | // | |
| 24 | D-CONTC/44485/2024 | ASHOK KUMAR JENA | ABHIRAM SWAIN | // | |
| | | VS | VS | () | |
| | | DEO RANJAN KUMAR SINGH, COMM.-CUM-SECY, REVENUE AND DISASTER | | // | |
| 25 | D-CRLA/31459/2024 | KANHU @ NARENDRA MUKHI @ NARENDRA KUMAR | ARMITENDU BHUYAN | ANANDAPUR /127 /2021 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 26 | D-CRLA/31462/2024 | ABINASH DIGAL@PAPUN DIGAL | MAHES DAS | RAIKIA /82 /2021 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 27 | D-CRLA/31503/2024 | BUDHADEV NAIK | DEVASHIS PANDA | ANANDAPUR /141 /2020 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 28 | D-CRLMA/31475/2024 | RUBEN NAYAK | ADV. | MOHANA /151 /2023 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 29 | D-CRLMC/31455/2024 | KAWALJIT KARAMCHAND SHARMA | BISWAJIT PASAYAT | CHANDRASEKHARPUR /108 /2024 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 30 | D-CRLMC/31467/2024 | DHANESWAR SAHOO | SOUMYA RANJAN MOHANTY | JALESWAR /11 /2020 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 31 | D-CRLMC/31476/2024 | JYOTI KUMAR NAYAK | RAJENDRA NARAYAN ROUT | BERHAMPUR TOWN /86 /2008 | AOR20220001558C202400169 |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 32 | D-CRLMC/31478/2024 | ASHISH KUMAR ROUT | SIBA PRASAD SAHOO | //0 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 33 | D-CRLMC/31486/2024 | JAYANTA BHUYAN @BAPI | PRAVASH CHANDRA JENA | JALESWAR /254 /2009 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 34 | D-CRLMC/31493/2024 | RPFAS TECHNOLOGIES PRIVATE LTD. | NIKHILESH BARIK | //0 | |
| | | VS | VS | () | |

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| 35 | D-CRLMC/31514/2024 | STATE OF ODISHA NABA @ NABA KISHORE NAIK VS | MANAS KUMAR CHAND VS | // LINGARAJ P.S. /4 /1998 () | |
| 36 | D-CRLMC/31516/2024 | STATE OF ODISHA BISWAJIT PATTNAIK VS | MANAS KUMAR CHAND VS | // KHANDAGIRI P.S. /372 /2018 () | |
| 37 | D-FAO/44430/2024 | STATE OF ODISHA JAGABANDHU DEHURI VS | DEEPALI MAHAPATRA VS | // // () | |
| 38 | D-FAO/44470/2024 | UNION OF INDIA BABLU BHUMIJ VS | DEEPALI MAHAPATRA VS | // // () | |
| 39 | D-FAO/44475/2024 | UNION OF INDIA KUNJABIHARI SAHOO VS | DEEPALI MAHAPATRA VS | // // () | |
| 40 | D-MACA/44448/2024 | UNION OF INDIA M/S CHOLAMANDALAM MS GENERAL INSURANCE SONNATHIKRY VS | SONNATHIKRY VS | // // () | |
| 41 | D-MATA/44459/2024 | SASMITA BEHERA PURNENDU NANDA VS | PRASANTA KUMAR SATAPATHY VS | // // () | |
| 42 | D-MATA/44468/2024 | SMRUTI PRIYADARSHINI NANDA PRATIMA PANI VS | MANOJ KUMAR PANDA VS | // // () | |
| 43 | D-MATA/44482/2024 | GANESWAR DASH PUSPANJALI SETHI VS | SUKANTA KUMAR NAYAK (2) VS | // // () | |
| 44 | D-RPFAM/44500/2024 | TUSARKANTA SETHI PUNYA PRAKASH VS | BIJAY KUMAR MOHANTY VS | // // () | |
| 45 | D-RSA/44440/2024 | SUGYAN KUMAR MOHANTY AMAR SETHI VS | DEEPALI MAHAPATRA VS | // // () | |
| | | SURENDRA NATH PADHY | | // | |

ORISSA HIGH COURT

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| 46 | D-RSA/44452/2024 | BHASKAR AMANTA VS ANANTA PRASAD CHINARA | LALITENDU BHUYAN VS | // () | |
| 47 | D-RSA/44477/2024 | TANGUDU SURESH VS TANGUDU JAGANNADHAM | SIDDHARTH GOUTAM DAS VS | // () | |
| 48 | D-RVWPET/44453/2024 | PRADIPTA KUMAR SAHOO VS NIBEDITA PARIDA, TAHASILDAR CUM EXECUTIVE MAGISTRATE,BOLAGARH | ADV VS | // () | AOR20220003390C202400015 |
| 49 | D-RVWPET/44460/2024 | PRADIPTA KUMAR SAHOO VS NIBEDITA PARIDA, TAHASILDAR CUM EXECUTIVE MAGISTRATE,BOLAGARH | ADV VS | // () | AOR20220003390C202400016 |
| 50 | D-RVWPET/44497/2024 | PRADIPTA KUMAR SAHOO VS NIBEDITA PARIDA, TAHASILDAR CUM EXECUTIVE MAGISTRATE,BOLAGARH | ADV VS | // () | AOR20220003390C202400017 |
| 51 | D-TRP(C)/44439/2024 | AKSHAYA KUMAR ROUT @ AKSHAYA ROUT VS SABITRI SAHOO @ROUT | LALITENDU BHUYAN VS | // () | |
| 52 | D-TRPCRL/31447/2024 | ANUSHREE MOHANTY VS SATYABRATA MANDAL | PABITRA KUMAR NAYAK VS | //0 () | |
| 53 | D-WA/44415/2024 | HIMANSU SEKHAR SWAIN VS STATE OF ODISHA | PRINCE PATNAIK VS | // () | |
| 54 | D-WP(C)/44412/2024 | RANJAN KUMAR OJHA VS STATE OF ODISHA | SASWATI MOHAPATRA VS | // () | |
| 55 | D-WP(C)/44413/2024 | KALYANI BADGAYAN VS STATE OF ODISHA | ASWINI KUMAR DASH VS | // () | |
| 56 | D-WP(C)/44414/2024 WP(C)/26079/2024 | BISHESHAWAR BISWAL VS STATE OF ODISHA | PRIYA RANJAN SINGH VS | // () | |
| 57 | D-WP(C)/44416/2024 | TARUN MINZ | PABITRA KUMAR NAYAK | // | |

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| | | VS | VS | 0 | |
| | | UNION OF INDIA | | // | |
| 58 | D-WP(C)/44417/2024 | MANOJ KUMAR BASTARAY | DR. SIMANCHALLA RANJIT | // | |
| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 59 | D-WP(C)/44418/2024 | ADITYA MIRDHA | PRIYA RANJAN SINGH | // | |
| | WP(C)/26084/2024 | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 60 | D-WP(C)/44419/2024 | MANOJ CHHATRIA | PABITRA KUMAR NAYAK | // | |
| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 61 | D-WP(C)/44420/2024 | SANU KUMBHAR | PABITRA KUMAR NAYAK | // | |
| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 62 | D-WP(C)/44421/2024 | SUBASH CHANDRA NAYAK | UMA CHARAN MISHRA | // | |
| | | VS | VS | 0 | |
| | | LIC OF INDIA LTD | | // | |
| 63 | D-WP(C)/44424/2024 | SANU KUMBHAR | PABITRA KUMAR NAYAK | // | |
| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 64 | D-WP(C)/44425/2024 | SANU KUMBHAR | PABITRA KUMAR NAYAK | // | |
| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 65 | D-WP(C)/44426/2024 | DHYANESH PRASAD KANUNGO | GANESH PRASAD SAMAL | // | |
| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 66 | D-WP(C)/44427/2024 | HARABATI SAMAL | SUDHIR KUMAR MALLICK | // | |
| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 67 | D-WP(C)/44428/2024 | SAILENDRA NARAYAN SAMAL | DR.PURUSOTTAM CHULI | // | |
| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 68 | D-WP(C)/44429/2024 | SANU KUMBHAR | PABITRA KUMAR NAYAK | // | |
| | | VS | VS | 0 | |

ORISSA HIGH COURT**FILING REPORT AS ON :18/10/2024**

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| 69 | D-WP(C)/44431/2024 | STATE OF ODISHA TRAILOKYA KUMAR PARIDA VS | DR.PURUSOTTAM CHULI VS | // // 0 | |
| 70 | D-WP(C)/44432/2024 | STATE OF ODISHA KSHIRA MALLIK @ MALLICK VS | PABITRA KUMAR NAYAK VS | // // 0 | |
| 71 | D-WP(C)/44434/2024 | STATE OF ODISHA PUSHPANJALI CHOUDHURY VS | BIKRAM CHANDRA GHADEI VS | // // 0 | |
| 72 | D-WP(C)/44435/2024 | STATE OF ODISHA DEBASHIS CHAKRABORTY VS | SANGRAM KESHARI BURMA VS | // // 0 | |
| 73 | D-WP(C)/44436/2024 | STATE OF ODISHA MANJULATA MISHRA VS | GEETA RANI MALLICK VS | // // 0 | |
| 74 | D-WP(C)/44437/2024 | STATE OF ODISHA SHREE BINAYAK TRADERS, BHADRAK VS | JANAKI KANTA MAHAPATRA VS | // // 0 | |
| 75 | D-WP(C)/44438/2024 WP(C)/26070/2024 | THE ZONAL MANAGER CUM A.O., INDIAN BANK, CUTTACK BRANCH GANGADHAR MALLICK VS | PITAMBAR PANDA VS | // // 0 | |
| 76 | D-WP(C)/44441/2024 | STATE OF ODISHA SARITA SAHOO VS | BIKRAM CHANDRA GHADEI VS | // // 0 | |
| 77 | D-WP(C)/44442/2024 | STATE OF ODISHA LAXMIDHAR PANIGRAHI VS | SUDHIR KUMAR MALLICK VS | // // 0 | |
| 78 | D-WP(C)/44444/2024 | STATE OF ODISHA NALINIPRAVA SAHOO VS | GEETA RANI MALLICK VS | // // 0 | |
| 79 | D-WP(C)/44445/2024 | STATE OF ODISHA EAST INDIA CONCRETE PRODUCTS, MAYURBHANJ PRANAB KUMAR SAMANTRAY VS TPNODK, BALASORE | VS VS | // // 0 0 | |

ORISSA HIGH COURT

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| 80 | D-WP(C)/44446/2024 | MR. ASUTISH RATH, GGM, NALCO CORPORATE OFFICE, VS PUBLIC ENTERPRISES SELECTION BOARD, NEW DELHI | SCM JIBESIN DAS | // 0 // | |
| 81 | D-WP(C)/44447/2024 | SUSAMA DAS VS STATE OF ODISHA | ASHOK KUMAR SAHOO VS | // 0 // | |
| 82 | D-WP(C)/44449/2024 | RAMADEBI ROUTARAY VS BINODINI SWAIN | BIBHUTI BHUSAN MISHRA VS | // 0 // | |
| 83 | D-WP(C)/44450/2024 | MAHESH PRASAD MISHRA VS STATE OF ODISHA | GEETA RANI MALLICK VS | // 0 // | |
| 84 | D-WP(C)/44451/2024 | BHAGWAN SINGH VS UNION OF INDIA | SOUMYA RANJAN MOHANTY VS | // 0 // | |
| 85 | D-WP(C)/44454/2024 | ESSEL MINING AND INDUSTRIES LTD, KOLKATA VS STATE OF ODISHA | IPSIT AUROBINDO ACHARYA VS | // 0 // | |
| 86 | D-WP(C)/44455/2024 | ALLI KHAN VS STATE OF ORISSA | ARIJEET MISHRA VS | // 0 // | |
| 87 | D-WP(C)/44456/2024 | LAXMIPRIYA PATTANAIAK VS STATE OF ODISHA | BANSHIDHAR SATAPATHY VS | // 0 // | |
| 88 | D-WP(C)/44458/2024 | ASHIF KHAN VS STATE OF ORISSA | ARIJEET MISHRA VS | // 0 // | |
| 89 | D-WP(C)/44461/2024 | ABDUL GANI VS STATE OF ODISHA | ARIJEET MISHRA VS | // 0 // | |
| 90 | D-WP(C)/44462/2024 | ESSEL MINING AND INDUSTRIES LTD, KOLKATA VS STATE OF ODISHA | IPSIT AUROBINDO ACHARYA VS | // 0 // | |
| 91 | D-WP(C)/44463/2024 | SATYA NARAYAN NAIK | ARIJEET MISHRA | // | |

ORISSA HIGH COURT

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| | | VS | VS | 0 | |
| | | STATE OF ORISSA | | // | |
| 92 | D-WP(C)/44465/2024 | ANWAR AHMED KHAN | ARIJEET MISHRA | // | |
| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 93 | D-WP(C)/44466/2024 | GHASI NAYAK | ARIJEET MISHRA | // | |
| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 94 | D-WP(C)/44467/2024 | HIND MAZDOOR KISAN PANCHAYAT, NFITU, GANJAM | SMYABRATA MOHANTY | // | |
| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 95 | D-WP(C)/44469/2024 | BUDHIA SAHU | SANTOSH KUMAR ROUT | // | |
| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 96 | D-WP(C)/44471/2024 | TRILOCHAN JANI | ARIJEET MISHRA | // | |
| | | VS | VS | 0 | |
| | | STATE OF ORISSA | | // | |
| 97 | D-WP(C)/44472/2024 | BHANU PRATAP BHOI | RAJ KISHOR SWAIN | // | |
| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 98 | D-WP(C)/44473/2024 | SANATAN MUDULI | NIRANJAN LENKA | // | |
| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 99 | D-WP(C)/44474/2024 | DHIRAJ PODAR | SANTOSH KUMAR ROUT | // | |
| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 100 | D-WP(C)/44476/2024 | PRATAP KUMAR BAI | SANTOSH KUMAR ROUT | // | |
| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 101 | D-WP(C)/44478/2024 | PRABHUDAN HARIJAN | ARIJEET MISHRA | // | |
| | | VS | VS | 0 | |
| | | STATE OF ORISSA | | // | |
| 102 | D-WP(C)/44479/2024 | BASANTA RAGADA | SANTOSH KUMAR ROUT | // | |
| | | VS | VS | 0 | |

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| 103 | D-WP(C)/44480/2024 | STATE OF ODISHA DIPEN BISOI VS | RAJKISHORE SWAIN VS | // // 0 | |
| 104 | D-WP(C)/44481/2024 | STATE OF ODISHA PARSURAM APAT VS | SANTOSH KUMAR ROUT VS | // // 0 | |
| 105 | D-WP(C)/44483/2024 | STATE OF ODISHA KIRAN MAJHI VS | ARIJEET MISHRA VS | // // 0 | |
| 106 | D-WP(C)/44486/2024 | STATE OF ORISSA SURESH KUMAR HAIBRU VS | KABIR KUMAR JENA VS | // // 0 | |
| 107 | D-WP(C)/44487/2024 | AUTHORISED OFFICER ICICI BANK LTD SHYAM NAHAK @ SHYAM SUNDAR NAHAK VS | ARIJEET MISHRA VS | // // 0 | |
| 108 | D-WP(C)/44488/2024 | STATE OF ORISSA M/S. M.POWER, BBSR VS | SOMANATH MISHRA VS | // // 0 | |
| 109 | D-WP(C)/44489/2024 | ASSISTANT PROVIDENT FUNDS COMMISSIONER (PD) BBSR SEK JAPHIR @ S.K.JAPHAR VS | ARIJEET MISHRA VS | // // 0 | |
| 110 | D-WP(C)/44491/2024 | STATE OF ORISSA GUNANIDHI PRADHAN VS | BIBHUTI BHUSAN MISHRA VS | // // 0 | |
| 111 | D-WP(C)/44492/2024 | STATE OF ODISHA MAHAMAD ILIYAS VS | ARIJEET MISHRA VS | // // 0 | |
| 112 | D-WP(C)/44493/2024 | STATE OF ORISSA NAMITA MOHAPATRA @ DASH VS | PRASANTA KUMAR SATAPATHY VS | // // 0 | |
| 113 | D-WP(C)/44494/2024 | JIVAN JYOTI MOHAPATRA DR.SUDHARANI NAYAK VS | DEVI PRASAD DASH VS | // // 0 | |
| | | STATE OF ODISHA | | // | |

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| 114 | D-WP(C)/44495/2024 | CHNITAMANI AICH VS STATE OF ODISHA | PRASANTA KUMAR SATAPATHY VS | // 0 // | |
| 115 | D-WP(C)/44496/2024 | ATAULLA KHAN VS STATE OF ORISSA | ARIJEET MISHRA VS | // 0 // | |
| 116 | D-WP(C)/44498/2024 | JAYANTA KUMAR MAITRA VS STATE OF ODISHA | TRILOCHAN PANIGRAHI VS | // 0 // | |
| 117 | D-WP(C)/44499/2024 | YUDHISTHIRA MANGARAJ VS STATE OF ODISHA | HRUDANANDA MOHAPATRA VS | // 0 // | |
| 118 | D-WP(C)/44501/2024 | TRUCK OWNERS ASSOCIATION, ANGUL VS MAHANADI COAL FIELDS LTD (MCL), SAMBALPUR | MANOJ KUMAR PANDA VS | // 0 // | |
| 119 | D-WP(C)/44502/2024 | MAYANK KUMARI DEO VS STATE OF ODISHA | LINGARAJ SARANGI VS | // 0 // | |
| 120 | D-WP(C)/44503/2024 | SHRIYANKA DASH VS STATE OF ODISHA | RAKESH BEHERA VS | // 0 // | |
| 121 | D-WP(C)/44504/2024 | AMITA DAS VS UNION OF INDIA | PRAVASH CHANDRA JENA VS | // 0 // | |
| 122 | D-WP(C)/44505/2024 | DIPTIRANJAN MAHANTA VS UNION OF INDIA | SAROJANANDA MISHRA VS | // 0 // | |
| 123 | D-WP(C)/44506/2024 | ASIT DEY VS ORISSA STATE POLLUTION CONTROL BOARD | SANKAR PRAASAD PANI VS | // 0 // | |
| 124 | D-WP(C)/44507/2024 | DHARAMU NAYAK VS STATE OF ODISHA | ARIJEET MISHRA VS | // 0 // | |
| 125 | D-ABLAPL/31443/2024 | LOKESH KUMAR SAHU @ LUKESH | IPSIT AUROBINDO ACHARYA | SOHELLA /104 /2023 | |

ORISSA HIGH COURT

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| | | VS | VS | () | |
| 126 | D-ABLAPL/31444/2024 | STATE OF ODISHA ABHISHEK NAYAK @ AMAN | NISHIKANTA MISHRA | // JAGATSINGPUR /1003 /2024 | |
| | | VS | VS | () | |
| 127 | D-ABLAPL/31445/2024 | STATE OF ODISHA MOHAMMAD NIAZ AKHTAR @ SK. PAPPU | UNMESH CHANDRA JENA | // PURUNABAZAR /90 /2017 | |
| | | VS | VS | () | |
| 128 | D-ABLAPL/31446/2024 | STATE OF ODISHA LABANGA BEHERA | PRIYA RANJAN SINGH | // BAMBARI /242 /2024 | |
| | | VS | VS | () | |
| 129 | D-ABLAPL/31448/2024 | STATE OF ODISHA BASUDEV SWAIN @BASU SWAIN | RAJENDRA NARAYAN ROUT | // ABHAYACHANDPUR /263 /2024 | AOR20220001558C202400168 |
| | | VS | VS | () | |
| 130 | D-ABLAPL/31449/2024 | STATE OF ODISHA JAYAKRUSHNA BEHERA | PRIYA RANJAN SINGH | // BAMBARI /242 /2024 | |
| | | VS | VS | () | |
| 131 | D-ABLAPL/31450/2024 | STATE OF ODISHA MOHAMMAD NIAZ AKHTAR @ SK. PAPPU | UNMESH CHANDRA JENA | // PURUNABAZAR /71 /2017 | |
| | | VS | VS | () | |
| 132 | D-ABLAPL/31451/2024 | STATE OF ODISHA MOHAMMAD NIAZ AKHTAR @ SK. PAPPU | UNMESH CHANDRA JENA | // PURUNABAZAR /87 /2017 | |
| | | VS | VS | () | |
| 133 | D-ABLAPL/31453/2024 | STATE OF ODISHA MOHAMMAD NIAZ AKHTAR @ SK. PAPPU | UNMESH CHANDRA JENA | // PURUNABAZAR /75 /2017 | |
| | | VS | VS | () | |
| 134 | D-ABLAPL/31454/2024 | STATE OF ODISHA MOHAMMAD NIAZ AKHTAR @ SK. PAPPU | UNMESH CHANDRA JENA | // PURUNABAZAR /83 /2017 | |
| | | VS | VS | () | |
| 135 | D-ABLAPL/31456/2024 | STATE OF ODISHA CHAHAT SAHU @ SAHOO | BIBHUTI BHUSAN SWAIN | // RENGALI DAM SITE /117 /2024 | |
| | | VS | VS | () | |
| 136 | D-ABLAPL/31457/2024 | STATE OF ODISHA MOHAMMAD NIAZ AKHTAR @ SK. PAPPU | UNMESH CHANDRA JENA | // PURUNABAZAR /78 /2017 | |
| | | VS | VS | () | |

ORISSA HIGH COURT

FILING REPORT AS ON :18/10/2024

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL OF PETNR./APPEL | PS/ LOWER COURT CASE | E-Filing No |
|-----|---------------------|---|-----------------------------|-----------------------------------|--------------------------|
| 137 | D-ABLAPL/31458/2024 | STATE OF ODISHA MOHAMMAD NIAZ AKHTAR @ SK. PAPPU VS | UNMESH CHANDRA JENA VS | // PURUNABAZAR /89 /2017 () | |
| 138 | D-ABLAPL/31461/2024 | STATE OF ODISHA SUSANTA DAS VS | BISWAJIT MOHANTY VS | // KHALLIKOTE /764 /2024 () | |
| 139 | D-ABLAPL/31463/2024 | STATE OF ODISHA MOHAMMAD NIAZ AKHTAR @ SK. PAPPU VS | UNMESH CHANDRA JENA VS | // PURUNABAZAR /80 /2017 () | |
| 140 | D-ABLAPL/31464/2024 | STATE OF ODISHA MOHAMMAD NIAZ AKHTAR @ SK. PAPPU VS | UNMESH CHANDRA JENA VS | // PURUNABAZAR /66 /2017 () | |
| 141 | D-ABLAPL/31465/2024 | STATE OF ODISHA JITENDRA NAIK VS | PRASANNA KUMAR MISHRA VS | // PARJANG /321 /2024 () | |
| 142 | D-ABLAPL/31466/2024 | STATE OF ODISHA MOHAMMAD NIAZ AKHTAR @ SK. PAPPU VS | UNMESH CHANDRA JENA VS | // PURUNABAZAR /94 /2017 () | |
| 143 | D-ABLAPL/31468/2024 | STATE OF ODISHA SK.MUSTAK ALLI VS | BIKRAM CHANDRA GHADEI VS | // DHAMNAGAR /417 /2024 () | |
| 144 | D-ABLAPL/31469/2024 | STATE OF ODISHA MOHAMMAD NIAZ AKHTAR @ SK. PAPPU VS | UNMESH CHANDRA JENA VS | // PURUNABAZAR /64 /2017 () | |
| 145 | D-ABLAPL/31470/2024 | STATE OF ODISHA MOHAMMAD NIAZ AKHTAR @ SK. PAPPU VS | UNMESH CHANDRA JENA VS | // PURUNABAZAR /88 /2017 () | |
| 146 | D-ABLAPL/31471/2024 | STATE OF ODISHA KHALIL MAHAMMAD @MOHAMMAD KHALID VS | SUSANTA KUMAR BARAL VS | // KHUNTUNI /200 /2024 () | AOR20220001297C202400089 |
| 147 | D-ABLAPL/31472/2024 | STATE OF ODISHA AKULA SWAIN VS | MANORANJAN DAS VS | // KHANDAPARA /266 /2024 () | |
| | | STATE OF ODISHA | | // | |

ORISSA HIGH COURT

FILING REPORT AS ON :18/10/2024

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL OF PETNR./APPEL | PS/ LOWER COURT CASE | E-Filing No |
|-----|---------------------|--|---------------------------|---------------------------------------|-------------|
| 148 | D-ABLAPL/31474/2024 | MOHAMMAD NIAZ AKHTAR @ SK. PAPPU VS STATE OF ODISHA | UNMESH CHANDRA JENA VS | PURUNABAZAR /72 /2017 () // | |
| 149 | D-ABLAPL/31477/2024 | MOHAMMAD NIAZ AKHTAR @ SK. PAPPU VS STATE OF ODISHA | UNMESH CHANDRA JENA VS | PURUNABAZAR /61 /2017 () // | |
| 150 | D-ABLAPL/31479/2024 | MIRZA PERWEZ AKHTAR BAIG @ MIRZA PERWEZ @ UNMESH CHANDRA JENA VS STATE OF ODISHA | UNMESH CHANDRA JENA VS | PURUNABAZAR /84 /2017 () // | |
| 151 | D-ABLAPL/31481/2024 | MOHAMMAD NIAZ AKHTAR @ SK. PAPPU VS STATE OF ODISHA | UNMESH CHANDRA JENA VS | PURUNABAZAR /79 /2017 () // | |
| 152 | D-ABLAPL/31482/2024 | MOHAMMAD NIAZ AKHTAR @ SK. PAPPU VS STATE OF ODISHA | UNMESH CHANDRA JENA VS | PURUNABAZAR /62 /2017 () // | |
| 153 | D-ABLAPL/31485/2024 | MIRZA PERWEZ AKHTAR BAIG @ MIRZA PERWEZ @ UNMESH CHANDRA JENA VS STATE OF ODISHA | UNMESH CHANDRA JENA VS | PURUNABAZAR /92 /2017 () // | |
| 154 | D-ABLAPL/31487/2024 | LISARANI SAHOO VS STATE OF ODISHA | DEEPAK KUMAR PANI VS | ANGUL SADAR PS /560 /2024 () // | |
| 155 | D-ABLAPL/31488/2024 | DAPLLU @ DUSMANTA KUMAR BAG VS STATE OF ODISHA | PRABIR KUMAR RAY VS | RAGHUNATHPALI /194 /2024 () // | |
| 156 | D-ABLAPL/31489/2024 | SIDDHANTA DAS VS STATE OF ODISHA | ASHOK DAS VS | DHAMNAGAR /428 /2024 () // | |
| 157 | D-ABLAPL/31490/2024 | BHARATI ROUT VS STATE OF ODISHA | AMULYA RATNA PANDA VS | BALIAPAL /225 /2024 () // | |
| 158 | D-ABLAPL/31492/2024 | DINESH NAIK VS STATE OF ODISHA | SAYANTAN PANDA VS | BHATILI /255 /2024 () // | |
| 159 | D-ABLAPL/31494/2024 | BIJAY KUMAR JENA | PRADEEP KUMAR DAS | BALASORE VIGILANCE /30 /2021 | |

ORISSA HIGH COURT**FILING REPORT AS ON :18/10/2024**

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL OF PETNR./APPEL | PS/ LOWER COURT CASE | E-Filing No |
|-----|---------------------|--|-----------------------------|---|-------------|
| 160 | D-ABLAPL/31495/2024 | VS STATE OF ODISHA(VIG.) BIJAY KUMAR JENA | VS PRADEEP KUMAR DAS | () // BALASORE VIGILANCE /31 /2021 | |
| 161 | D-ABLAPL/31496/2024 | VS STATE OF ODISHA(VIG.) SUMANTA BARAD | VS PARTHA SARATHI NAYAK | () // COLLIERY /407 /2024 | |
| 162 | D-ABLAPL/31498/2024 | VS STATE OF ODISHA MADHUSMITA NAYAK | VS SIDHANT KUMAR JENA | () // COLLIERY /372 /2024 | |
| 163 | D-ABLAPL/31499/2024 | VS STATE OF ODISHA MANORANJAN PRADHAN | VS MAHES DAS | () // CYBER CRIME AND E.O, BALASORE /13 /2024 | |
| 164 | D-ABLAPL/31500/2024 | VS STATE OF ODISHA RADHAKANTA DIGAL | VS AMULYA RATNA PANDA | () // BALLIGUDA /110 /2020 | |
| 165 | D-ABLAPL/31501/2024 | VS STATE OF ODISHA ALOK JENA | VS LALITENDU BHUYAN | () // DHAMNAGAR /435 /2024 | |
| 166 | D-ABLAPL/31506/2024 | VS STATE OF ODISHA AKANKSHA MISHRA PATRA | VS LINGARAJ SARANGI | () // PAHALA /427 /2024 | |
| 167 | D-ABLAPL/31508/2024 | VS STATE OF ODISHA SURYANARAYAN SUTAR | VS VISWAJEET MALLICK | () // ERASAMA /439 /2024 | |
| 168 | D-ABLAPL/31509/2024 | VS STATE OF ODISHA SK.SABAJ KADRI @ SAHABAZ QUADRI | VS JAYAKRISHNA MOHAPATRA | () // DHAMNAGAR /417 /2024 | |
| 169 | D-ABLAPL/31510/2024 | VS STATE OF ODISHA BALARAM MALIK | VS VISWAJEET MALLICK | () // ERASAMA /439 /2024 | |
| 170 | D-ABLAPL/31511/2024 | VS STATE OF ODISHA RANJAN KUMAR DAS | VS BIPIN KUMAR NAYAK | () // NIMAPADA /317 /2024 | |

ORISSA HIGH COURT

FILING REPORT AS ON :18/10/2024

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL OF PETNR./APPEL | PS/ LOWER COURT CASE | E-Filing No |
|-----|---------------------|--|---------------------------|---|-------------|
| 171 | D-ABLAPL/31512/2024 | STATE OF ODISHA BISHWAMBAR NAIK VS | SISIR DAS VS | // TIKIRI /197 /2024 () | |
| 172 | D-ABLAPL/31513/2024 | STATE OF ODISHA SANJAY KUMAR PATRA VS | LINGARAJ SARANGI VS | // PAHALA /427 /2024 () | |
| 173 | D-ABLAPL/31515/2024 | STATE OF ODISHA PRADEEP PRADHAN VS | MANAS KUMAR CHAND VS | // KHURDA P.S. /336 /2002 () | |
| 174 | D-ABLAPL/31517/2024 | STATE OF ODISHA ASHUTOSH PADHY VS | AMLAN SHAKTI PAUL VS | // BHARATPUR PS /492 /2024 () | |
| 175 | D-ABLAPL/31518/2024 | STATE OF ODISHA TAPAN SAHOO @ RAJESH ROSHAN SAHOO VS | RAKESH SHARMA VS | // NIMAPADA /275 /2024 () | |
| 176 | D-ABLAPL/31519/2024 | STATE OF ODISHA NIRANJAN DURGA VS | TUKUNA KUMAR MISHRA VS | // JEYPORE TOWN /222 /2024 () | |
| 177 | D-ABLAPL/31520/2024 | STATE OF ODISHA BALARAM MEHER VS | LAXMI NARAYAN PATEL VS | // SAMBALPUR VIGILANCE /19 /2024 () | |
| 178 | D-ABLAPL/31522/2024 | STATE OF ODISHA VIGILANCE MANOJ @ MANOJ KUMAR MOHAPATRA VS | AMLAN SHAKTI PAUL VS | // JANKIA P.S. /347 /2024 () | |
| 179 | D-ABLAPL/31523/2024 | STATE OF ODISHA SIMANCHALA @ GANE SIMHACHALAM VS | TAPAS KUMAR ACHARYA VS | // CHAMAKHANDI /316 /2024 () | |
| 180 | D-ABLAPL/31524/2024 | STATE OF ODISHA AMIT @ AMIT SEKHAR DEO VS | SURESH KUMAR JENA VS | // RAJGANGPUR /479 /2024 () | |
| 181 | D-ABLAPL/31525/2024 | STATE OF ODISHA MANTU@BIBEK DIGAL@BIBEKANANDA DIGAL VS | AMULYA RATNA PANDA VS | // BALLIGUDA /110 /2020 () | |
| | | STATE OF ODISHA | | // | |

ORISSA HIGH COURT

FILING REPORT AS ON :18/10/2024

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL OF PETNR./APPEL | PS/ LOWER COURT CASE | E-Filing No |
|-----------|--------------------------|--|--------------------------------|--|--------------------|
| 182 | D-ABLAPL/31527/2024 | SOURAV SHARMA VS STATE OF ODISHA | DEBASNAN DAS VS | SUNDARGARH TOWN /314 /2024 () // | |

ORISSA HIGH COURT

MISC CASES FILED on :18/10/2024

| SL. NO. | FILING NO CASE NO | NAME OF PETNR./APPEL NAME OF O.P./APPEL | COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL | E-FILING NO IA NO |
|---------|---|---|--|-------------------|
| 1 | D-JCRLA/12420/2024 JCRLA/50/2024 | RADHAKANTA SAHU MP | M/S GAYATRI PATRA | 203/2024 |
| 2 | D-TRP(C)/44439/2024 TRP(C)/ / | AKSHAYA KUMAR ROUT @ AKSHAYA ROUT MP | LALITENDU BHUYAN | 336/2024 |
| 3 | D-RPFAM/44500/2024 RPFAM/ / | PUNYA PRAKASH MP | BIJAY KUMAR MOHANTY | 452/2024 |
| 4 | D-MATA/44459/2024 MATA/ / | PURNENDU NANDA MP | PRASANTA KUMAR SATAPATHY | 472/2024 |
| 5 | D-MATA/44459/2024 MATA/ / | PURNENDU NANDA MP | PRASANTA KUMAR SATAPATHY | 473/2024 |
| 6 | D-MATA/44482/2024 MATA/ / | PUSPANJALI SETHI MP | SUKANTA KUMAR NAYAK (2) | 474/2024 |
| 7 | D-MATA/44482/2024 MATA/ / | PUSPANJALI SETHI MP | SUKANTA KUMAR NAYAK (2) | 475/2024 |
| 8 | D-RSA/39539/2024 RSA/ / | PRASANTA BEHERA MP | SUBHRANSU BAGARTY | 1207/2024 |
| 9 | D-RSA/44452/2024 RSA/ / | BHASKAR AMANTA MP | LALITENDU BHUYAN | 1208/2024 |
| 10 | D-RSA/39539/2024 RSA/ / | PRASANTA BEHERA MP | SUBHRANSU BAGARTY | 1209/2024 |
| 11 | D-CMP/44423/2024 CMP/ / | CHINARI JHULI SUBUDHI MP | KISHORE KUMAR MISHRA | 1258/2024 |
| 12 | D-CMP/44457/2024 CMP/ / | HRUSHI CHANDRA NAIK MP | RABINDRA KUMAR SAHOO | 1259/2024 |
| 13 | D-CMP/44464/2024 CMP/ / | BIJAYA KUMAR ROUT MP | PRASANTA KUMAR SATAPATHY | 1260/2024 |
| 14 | D-BLAPL/31460/2024 BLAPL/ / | BAHANPATI PRADHAN @ BAHANPAT MP | S.S.RAY (2) | 1372/2024 |
| 15 | D-BLAPL/31491/2024 BLAPL/ / | BAHANPAT PRADHAN @ BAHANPATI PRADHAN MP | S.S.RAY (2) | 1373/2024 |
| 16 | D-ABLAPL/25961/2024 ABLAPL/9622/2024 | SOUMYA RANJAN SAHU @ DHRUBA SAHU MP | | 2257/2024 |
| 17 | D-MACA/44448/2024 MACA/ / | M/S CHOLAMANDALAM MS GENERAL INSURANCE COYTD., BBSR MP | | 2455/2024 |
| 18 | D-CRLA/1377/2023 CRLA/1377/2023 | MIR ROSHAN ALLI@MIR RAUSHAN ALLI RADHIKA HANS MP | | 2643/2024 |
| 19 | D-CRLA/31459/2024 CRLA/ / | KANHU @ NARENDRA MUKHI @ NARENDRA KUMAR MUKHIAN MP | | 2644/2024 |
| 20 | D-CRLA/31459/2024 CRLA/ / | KANHU @ NARENDRA MUKHI @ NARENDRA KUMAR MUKHIAN MP | | 2645/2024 |
| 21 | D-CRLA/283/2021 CRLA/283/2021 | SANKAR NAYAK MP | M/S.BIJAYALAXMI TRIPATHY, B.TRIPATHY, N.TRIPATHY | 2646/2024 |
| 22 | D-CRLA/31462/2024 CRLA/ / | ABINASH DIGAL@PAPUN DIGAL MP | MAHES DAS | 2647/2024 |
| 23 | D-CRLA/31462/2024 CRLA/ / | ABINASH DIGAL@PAPUN DIGAL MP | MAHES DAS | 2648/2024 |
| 24 | D-CRLA/31240/2024 CRLA/ / | BIPIN JENA MP | DEBASIS TRIPATHY | 2649/2024 |
| 25 | D-CRLA/31240/2024 CRLA/ / | BIPIN JENA MP | DEBASIS TRIPATHY | 2650/2024 |
| 26 | D-CRLA/31503/2024 | BUDHADEV NAIK | DEVASHIS PANDA | |

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| 27 | CRLA/ / D-CRLA/31503/2024 CRLA/ / | MP BUDHADEV NAIK MP | DEVASHIS PANDA | 2651/2024 |
| 28 | D-CRLMC/31467/2024 CRLMC/ / | MP DHANESWAR SAHOO MP | SOUMYA RANJAN MOHANTY | 2652/2024 |
| 29 | D-CRLMC/781/2024 CRLMC/72/2024 | MP SUDHIR CHANDRA SWAIN MP | | 2806/2024 |
| 30 | D-CRLMC/31478/2024 CRLMC/ / | MP ASHISH KUMAR ROUT MP | SIBA PRASAD SAHOO | 2807/2024 |
| 31 | D-CRLMC/31493/2024 CRLMC/ / | MP RPFAS TECHNOLOGIES PRIVATE LTD. MP | NIKHILESH BARIK | 2808/2024 |
| 32 | D-WP(C)/44412/2024 WP(C)/ / | MP RANJAN KUMAR OJHA MP | SASWATI MOHAPATRA | 2809/2024 |
| 33 | D-WP(C)/44413/2024 WP(C)/ / | MP KALYANI BADGAYAN MP | ASWINI KUMAR DASH | 14000/2024 |
| 34 | D-WP(C)/36036/2024 WP(C)/21110/2024 | MP SANTILATA RANA MP | | 14001/2024 |
| 35 | D-WP(C)/44414/2024 WP(C)/26079/2024 | MP BISHESHAWAR BISWAL MP | PRIYA RANJAN SINGH | 14002/2024 |
| 36 | D-WP(C)/44417/2024 WP(C)/ / | MP MANOJ KUMAR BASTARAY MP | DR. SIMANCHALLA RANJIT | 14003/2024 |
| 37 | D-WP(C)/44418/2024 WP(C)/26084/2024 | MP ADITYA MIRDHA MP | PRIYA RANJAN SINGH | 14004/2024 |
| 38 | D-WP(C)/44427/2024 WP(C)/ / | MP HARABATI SAMAL MP | SUDHIR KUMAR MALLICK | 14005/2024 |
| 39 | D-WP(C)/41331/2024 WP(C)/24153/2024 | MP ODISHA MEDICAL GROUP D WORKERS UNION, MP | PROF.ULAT KUMAR MOHAPATRA | 14007/2024 |
| 40 | D-WP(C)/44434/2024 WP(C)/ / | MP PUSHPANJALI CHOUDHURY MP | BIKRAM CHANDRA GHADEI | 14008/2024 |
| 41 | D-WP(C)/44437/2024 WP(C)/ / | MP SHREE BINAYAK TRADERS, BHADRAK MP | JANAKI KANTA MAHAPATRA | 14009/2024 |
| 42 | D-WP(C)/44438/2024 WP(C)/26070/2024 | MP GANGADHAR MALLICK MP | PITAMBAR PANDA | 14010/2024 |
| 43 | D-WP(C)/38406/2024 WP(C)/24305/2024 | MP SOURAV SEKHAR BEHERA MP | IN PERSON | 14011/2024 |
| 44 | D-WP(C)/44441/2024 WP(C)/ / | MP SARITA SAHOO MP | BIKRAM CHANDRA GHADEI | 14012/2024 |
| 45 | D-WP(C)/22068/2021 WP(C)/22068/2021 | MP MADHYAM FOUNDATION MP | MR.PRASANNA KU.PARHI (ASGI),M/S. P.K.MOHANTY(SR. ADV.),M/S. | 14013/2024 14015/2024 |
| 46 | D-WP(C)/44449/2024 WP(C)/ / | MP RAMADEBI ROUTARAY MP | BIBHUTI BHUSAN MISHRA | 14016/2024 |
| 47 | D-WP(C)/44451/2024 WP(C)/ / | MP BHAGWAN SINGH MP | SOUMYA RANJAN MOHANTY | 14017/2024 |
| 48 | D-WP(C)/44454/2024 WP(C)/ / | MP ESSEL MINING AND INDUSTRIES LTD, KOILSA MP | ESSELTAUROBINDO ACHARYA | 14018/2024 |
| 49 | D-WP(C)/32887/2021 WP(C)/32887/2021 | MP LAXMIDHAR NAHAK MP | | 14019/2024 |
| 50 | D-WP(C)/44456/2024 WP(C)/ / | MP LAXMIPRIYA PATTANAIAK MP | BANSHIDHAR SATAPATHY | 14020/2024 |
| 51 | D-WP(C)/44462/2024 WP(C)/ / | MP ESSEL MINING AND INDUSTRIES LTD, KOILSA MP | ESSELTAUROBINDO ACHARYA | 14021/2024 |
| 52 | D-WP(C)/41055/2024 WP(C)/ / | MP SPECIAL SECRETARY, AVIATION RESEARCH MP | REARTEEN SAHIN,NEW DELHI | 14022/2024 |
| 53 | D-WP(C)/44469/2024 WP(C)/ / | MP BUDHIA SAHU MP | SANTOSH KUMAR ROUT | 14023/2024 |
| 54 | D-WP(C)/41055/2024 WP(C)/ / | MP SPECIAL SECRETARY, AVIATION RESEARCH MP | REARTEEN SAHIN,NEW DELHI | 14024/2024 |
| 55 | D-WP(C)/44472/2024 WP(C)/ / | MP BHANU PRATAP BHOI MP | RAJ KISHOR SWAIN | 14025/2024 |
| 56 | D-WP(C)/44474/2024 WP(C)/ / | MP DHIRAJ PODAR MP | SANTOSH KUMAR ROUT | 14026/2024 |
| 57 | D-WP(C)/44476/2024 WP(C)/ / | MP PRATAP KUMAR BAI MP | SANTOSH KUMAR ROUT | 14027/2024 |

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| 58 | D-WP(C)/44479/2024 WP(C)/ / | BASANTA RAGADA MP | SANTOSH KUMAR ROUT | 14028/2024 |
| 59 | D-WP(C)/44481/2024 WP(C)/ / | PARSURAM APAT MP | SANTOSH KUMAR ROUT | 14029/2024 |
| 60 | D-WP(C)/44480/2024 WP(C)/ / | DIPEN BISOI MP | RAJKISHORE SWAIN | 14030/2024 |
| 61 | D-WP(C)/44486/2024 WP(C)/ / | SURESH KUMAR HAIBRU MP | KABIR KUMAR JENA | 14031/2024 |
| 62 | D-WP(C)/44488/2024 WP(C)/ / | M/S. M.POWER, BBSR MP | SOMANATH MISHRA | 14032/2024 |
| 63 | D-WP(C)/44493/2024 WP(C)/ / | NAMITA MOHAPATRA @ DASH MP | PRASANTA KUMAR SATAPATHY | 14033/2024 |
| 64 | D-WP(C)/44498/2024 WP(C)/ / | JAYANTA KUMAR MAITRA MP | TRILOCHAN PANIGRAHI | 14034/2024 |
| 65 | D-WP(C)/44501/2024 WP(C)/ / | TRUCK OWNERS ASSOCIATION, ANGUL MP | MANOJ KUMAR PANDA | 14035/2024 |
| 66 | D-WP(C)/44502/2024 WP(C)/ / | MAYANK KUMARI DEO MP | LINGARAJ SARANGI | 14036/2024 |
| 67 | D-WP(C)/44503/2024 WP(C)/ / | SHRIYANKA DASH MP | RAKESH BEHERA | 14037/2024 |
| 68 | D-WP(C)/44504/2024 WP(C)/ / | AMITA DAS MP | PRAVASH CHANDRA JENA | 14038/2024 |